

**Visit by Representatives of United Nations High Commission for Refugees to India**

\* 164. SHRI MUHAMMAD SHERIFF : Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) Whether three representatives of the United Nations High Commission for refugees visited India and discussed with the Government of India the specific requirement for relief operations of refugees coming to India from East Bengal; and

(b) if so, the salient features of the discussions held and the decisions arrived at?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The dimensions of the problem created by the influx of refugees from East Bengal were explained to the representatives and detailed requirements of foodgrains, shelter, medicines, transport etc. Which were needed to provide relief to a refugee population, estimated at that time at 2.5 million, for a period of 6 months, were given to them. They have since submitted a preliminary report on the basis of which the Secretary General of the United Nations has appealed to all nations and private organisations to provide emergency assistance for the relief of the refugees from East Bengal.

**Genocide in East Bengal**

\* 165. SHRI PROBODH CHANDRA : Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) Whether Government are aware that large scale massacre of innocent people of East Bengal including women and children has been taking place for the last many weeks; and

(b) The steps taking by Government to help them in their hour of distress ?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) (SHRI

SWARAN SINGH) : (a) Yes, Sir.

(b) Government have been in constant touch with foreign governments on this matter. A number of foreign governments, including the big powers, have assured us that they are using their influence with the government of Pakistan to stop the use of force and to seek a political solution. Government have extended necessary relief assistance to the millions of people who have been forced to flee to India as a result of the action of the west Pakistan Army in East Bengal.

**Study made by Bhabha Atomic Research Centre Regarding Pollution of sea Around Bombay**

\* 166. SHRI JAGADISH BHATTACHARYYA :

SHRI B. N. REDDY :

Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIVAR NIYOJAN MANTRI) : be pleased to state :

(a) Whether the attention of the government has been drawn to the study by the Bhabha Atomic Research centre, Bombay about the pollution of the sea around Bombay by the industries in that area;

(b) if so, the gist of the study; and

(c) the steps to be taken by Government to Prevent the pollution ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI) (SHRI UMA SHANKAR DIKSHIT) : (a) The Bhabha Atomic Research centre has not carried out any specific studies on the pollution of sea around Bombay by the industries in that area. The Centre has however carried out some studies which are mainly connected with the control of radioactive contamination of sea water. The results of monitoring of sea water for radioactivity in these studies show that the levels of radioactive contamination are negligibly small and do not give rise to any health hazards.

(b) The studies have been published in the proceedings of the Committee on Science and Technology Seminar on pollution and Human Environment held at the Bhabha Atomic Research centre during August, 1970. A copy of the proceedings will be laid on the table of the Sabha.

(c) To tackle the problem of water pollution in the country, Government has already introduced a bill called the prevention of water pollution Bill, 1969 in the Rajya Sabha.

**Dispute between oil and Natural Gas Commission and Gujarat State Over Gas Price**

\* 167. SHRI D. K. PANDA :  
SHRI R. KADANAPALLI :

Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) The extent of price increase proposed for gas from the 1st April, 1971 by Oil and Natural Gas Commission for Gas users in Gujarat state;

(b) whether the Commission has also proposed to charge an additional premium of Rs. 26 per 1000 cubic metres towards recovery of underpayment in the past five years;

(c) whether the Gujarat Government and private consumers in the state have opposed to the proposal; and

(d) if so, the efforts made by Government to bring about an amicable settlement between O. N. G. C. and gas consumers in Gujarat on this issue ?

THE MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETH):

(a) and (b). As producer and seller of the gas it is the Oil and Natural Gas Commission that determine the price. The Commission have proposed an increase in the price of Ankleshwar and cambay gas with effect from 1.4.1971. This revision has been worked out by them on the basis of the

formula laid down in the Arbitration award of Dr. V. K. R. V. Rao. It is this award that has governed the Price for the five year period ending 31. 3. 1971. The Award provided for the revision of the price for the next period of five years effective from 1. 4. 1971. According to ONGC's computation, the well-head price will increase from Rs. 50/- to Rs. 80/- per 1000 cubic metres of gas and to this would be added a premium of Rs. 26/- to recoup the under-recoveries on well head price for the past supplies bringing the revised well-head price to Rs. 106 per 1,000 cubic metres. In addition there will be charges on account of royalty and sales tax and on account of transportation where also a premium will be added to recoup past under-recoveries and this will differ from consumer to consumer.

(c) Yes, Sir.

(d) Government have taken the view that it would be best if this question is settled in discussion between the ONGC and the consumers. They have been keeping themselves informed of the position and have every hope that a settlement between the seller and the buyers would be reached.

**Work in Progress on American-British Naval Base in Indian Ocean**

\* 168. SHRI SAMAR MUKHERJEE :  
Will the Minister of EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) whether Government propose to take any steps to stop the militarization of the Indian Ocean ;

(b) if so, the salient features thereof ;

(c) whether Government are aware that the work on the American-British naval base at Deigo Garcia has already been started ; and

(d) how Government propose to put its disapproval into action ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH) :  
(a) and (b). The Government have noted